

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4767
TO BE ANSWERED ON MARCH 31, 2022

DISPOSAL OF SOLID WASTE

NO. 4767. MS. DEBASREE CHAUDHURI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of cities practising scientific disposal of the municipal solid waste, State/ UT-wise;**
- (b) the details of quantity of treated and untreated waste in the country, State/UT-wise;**
- (c) the details of infrastructure being developed to enable scientific treatment and management of solid waste, State/UT-wise;**
- (d) the details of funds sanctioned and disbursed to municipal corporations for support in Solid Waste Management (SWM), State/UT-wise;**
- (e) the details of the steps taken by the Government to aid in SWM by cities; and**
- (f) the details of the steps taken by the Government to ensure abolition of manual scavenging and inclusion of manual scavengers in programmes for scientific treatment of solid waste?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c) : All 4,372 cities in 28 States and 8 Union Territories (UTs) are practising scientific disposal and processing of the Municipal Solid Waste (MSW) generated. State/ UT-wise details are at Annex.-I. Infrastructure developed for scientific treatment and management of MSW in the country includes, Material Recovery Facilities (MRFs), Waste-to-Compost (WtC) Plants, Construction and Demolition (C&D) waste processing plants, Bio-Methanisation, Waste-to-Electricity (WtE) plants, etc.

(d) : Central Share (CS) funds are released directly to the State Governments/ Union Territory Administration as a whole. State-wise details of CS funds released for SWM component since 02.10.2014 till now under SBM-U is at Annex.-II. CS funds released for SWM under SBM-U 2.0 launched on 01st October, 2022 is at Annex-III.

(e): Steps being taken by Ministry of Housing & Urban Affairs (MoHUA) to help the cities in Solid Waste Management (SWM) include financial assistance, technical protocols and standards, capacity building of Urban Local Bodies, conducting Information, Education and Communication (IEC) campaigns for behaviour change, annual sanitation survey of cities (Swachh Survekshan), Information Technology (IT) platforms like Swachhatam portal and Swachhata App, protocols like Star Rating protocol of Garbage Free Cities (GFC), protocols for ODF+ and ODF++ and Water+ protocol, etc.

(f): The following major steps have been taken to ensure abolition of manual scavenging:-

(i). Parliament enacted the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013”, which has come into force with effect from 06.12.2013 in all States and Union Territories. Manual scavenging has been banned under Section 5 of the above Act.

(ii). For effective enforcement of Prohibition of Manual Scavenging, more than 10.94 crore sanitary toilets have been constructed in rural areas and 62.65 lakh in urban areas and almost all insanitary toilets have been either demolished or converted into sanitary toilets under the Swachh Bharat Mission, since 2nd October, 2014. This work made a huge contribution towards ending the practice of manual scavenging.

(iii). Ministry of Social Justice and Empowerment has launched a mobile app “Swachhata Abhiyaan” on 24.12.2020 to capture the data of insanitary latrines still existing and manual scavengers associated with them. Any person can upload the data of insanitary latrines and manual scavengers on the mobile app. Thereafter, the data is verified by the concerned district administration.

(iv). One Time Cash Assistance of Rs. 40,000/- per family has been provided to all identified and eligible 58098 manual scavengers.

(v). Capital Subsidy up to Rs. 5,00,000/- provided to 1,769 indentified manual scavengers and their dependents to take up alternate self employment projects.

Besides these, education loans, health camps, concessional loans under Swachhata Udyami Yojna of National Safai Karamcharis Finance and Development Corporation (NSKFDC), etc., is given for self-employment and rehabilitation of manual scavengers and their dependants.

ANNEXURE-I REFERRED TO IN REPLY TO PART (A) TO (B) OF LOK SABHA UNSTARRED QUESTION NO.4767 FOR ANSWER ON 31.3.2022 REGARDING "DISPOSAL OF SOLID WASTE".

S. No.	States	Municipal Solid Waste Management			
		Ward with 100% door to door collection, Nos.	Total Wards (Nos.)	Total waste generation (MT/D)	Total waste processing
1	Andhra Pradesh	3563	3774	6257	75%
2	Andaman and Nicobar	24	24	53	87%
3	Arunachal Pradesh	406	436	201	26%
4	Assam	853	943	1274	64%
5	Bihar	3392	3406	5045	25%
6	Chandigarh	26	26	508	95%
7	Chhattisgarh	3255	3255	1657	100%
8	Dadra Nagar Haveli & Daman Diu UT	43	43	114	76%
9	Delhi	291	293	11143	90%
10	Goa	226	226	128	87%
11	Gujarat	1385	1385	9515	92%
12	Haryana	1609	1628	5383	87%
13	Himachal Pradesh	535	544	245	98%
14	Jammu and Kashmir	925	1099	412	36%
15	Jharkhand	923	940	2042	66%
16	Karnataka	6682	6766	6158	66%
17	Kerala	3162	3533	2229	91%
18	Ladakh UT	26	26	3	73%
19	Madhya Pradesh	7357	7591	6966	93%
20	Maharashtra	6500	6519	22771	91%
21	Manipur	238	305	31	13%
22	Meghalaya	38	123	7	0%
23	Mizoram	195	195	289	28%
24	Nagaland	189	232	128	3%
25	Odisha	2025	2025	2550	61%
26	Puducherry	126	126	277	0%
27	Punjab	3132	3174	3724	61%
28	Rajasthan	7550	7670	6300	37%
29	Sikkim	51	51	72	28%
30	Tamil Nadu	12621	12834	14152	48%
31	Telangana	3625	3625	10415	93%
32	Tripura	334	334	316	60%
33	Uttar Pradesh	12058	12358	15751	79%
34	Uttarakhand	1203	1203	1582	65%
35	West Bengal	2527	2938	7876	10%
	Total/Average	87,095	89,650	1,45,573	72%

ANNEXURE-II REFERRED TO IN REPLY TO PART (D) OF LOK SABHA UNSTARRED QUESTION NO.4767 FOR ANSWER ON 31.3.2022 REGARDING "DISPOSAL OF SOLID WASTE".

Funds released under Solid Waste Management (SWM) under SBM-U for the period 2014-15 to 2021-22.

S. No.	State/UT	Figures are in Rupees Crores
1	A&N Islands	0.40
2	Andhra Pradesh	308.54
3	Arunachal Pradesh	7.25
4	Assam	76.76
5	Bihar	182.19
6	Chandigarh	22.10
7	Chhattisgarh	126.93
8	Dadra & Nagar Haveli	0.00
9	Daman & Diu	0.00
10	Delhi	116.60
11	Goa	8.68
12	Gujarat	536.22
13	Haryana	115.31
14	Himachal Pradesh	15.22
15	Jammu & Kashmir	27.61
16	Jadakh	11.83
17	Jharkhand	113.74
18	Karnataka	512.52
19	Kerala	51.64
20	Madhya Pradesh	392.47
21	Maharashtra	947.09
22	Manipur	9.61
23	Meghalaya	4.09
24	Mizoram	8.66
25	Nagaland	7.14
26	Odisha	138.05
27	Puducherry	10.94
28	Punjab	197.76
29	Rajasthan	344.26
30	Sikkim	3.25
31	Tamil Nadu	689.88
32	Telangana	223.43
33	Tripura	15.51
34	Uttar Pradesh	903.34
35	Uttarakhand	72.12
36	West Bengal	384.94

ANNEXURE-III REFERRED TO IN REPLY TO PART (D) OF LOK SABHA UNSTARRED QUESTION NO.4767 FOR ANSWER ON 31.3.2022 REGARDING "DISPOSAL OF SOLID WASTE".

Funds released under Swachh Bharat Mission (Urban) 2.0 - Details of funds release during FY 2021-22 for Solid Waste Management (SWM)

S.No.	State/UT	Figures are in Rupees Crores
1	A&N Islands	0.02
2	Andhra Pradesh	33.27
3	Arunachal Pradesh	0.56
4	Assam	1.92
5	Bihar	2.86
6	Chandigarh	11.38
7	Chhattisgarh	3.38
8	Dadra & Nagar Haveli and Daman & Diu	0.06
9	Delhi	0.10
10	Goa	0.28
11	Gujarat	3.30
12	Haryana	1.86
13	Himachal Pradesh	1.22
14	Jammu & Kashmir	1.60
15	Jharkhand	0.84
16	Karnataka	5.74
17	Kerala	1.88
18	Ladakh	0.14
19	Madhya Pradesh	8.24
20	Maharashtra	8.04
21	Manipur	0.54
22	Meghalaya	0.20
23	Mizoram	0.46
24	Nagaland	0.38
25	Odisha	61.39
26	Puducherry	0.10
27	Punjab	3.32
28	Rajasthan	33.68
29	Sikkim	0.14
30	Tamil Nadu	13.32
31	Telangana	38.50
32	Tripura	0.40
33	Uttar Pradesh	14.48
34	Uttarakhand	2.02
35	West Bengal	2.56